

2. Technology Development, Training & Extension Scheme.
3. Grant-in-Aid Scheme.
4. Investment Promotion Scheme.
5. Wastelands Development Task Force.
6. Employment Assurance Scheme
7. Jawahar Razghar Yojana
8. Integrated Rural Development Programme
9. Drought Prone Area Programme (DPAP)
10. Desert Development Programme (DDP)

**(c) Ministry of Agriculture and Cooperation**

1. Scheme of Soil Conservation in the catchments of River Valley Projects (RVP)
2. Integrated Watershed Management in the Catchments of Flood Prone Rivers (FPR)
3. Reclamation of Special Problems Areas and Improvement of Productivity
4. Reclamation and Development of Alkali Soils in Uttar Pradesh and Bihar with European Economic Community (EEC)
5. Scheme of Watershed management for Shifting Cultivation
6. Integrated Watershed Management in the Ravinous Areas (Phase-II)
7. Indo-Dutch North Bengal Terai Development Project (Phase-III)
8. National Watershed Development Project for Rainfed Areas (NWDPA)
9. Indo-German Bilateral Programme on Watershed Management.
10. Integrated Watershed Development Project (Hills)
11. Integrated Watershed Development Project (Plains)

**Poultry Birds**

1561. JUSTICE GUMAN MAL LODHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether in modern factory farming of poultry, birds are made to suffer unnecessary pain and wanton cruelties like disturbance in their day and night cycle, cutting of their beaks with hot iron, cutting of their claws, cramped for their life in cages and so on;

(b) whether birds have also been afflicted with various diseases on account of this, and

(c) if so, the preventive measures taken by the Government to provide natural environment to the poultry birds and avoid torture and cruelties against them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). The information is being collected and will be laid on the Table of the House.

[Translation]

**Special Trains for Shravni Mela**

1562. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received for running of daily special trains from various parts of the country to Sultanganj for the passengers visiting Sharavni Mela;

(b) if so, the number of special trains introduced for the Mela.

(c) whether there is no guest house and other lodging and boarding facilities and acute shortage of light, ventilation, water and cleanliness facilities at Sultanganj Station; and

(d) if so, the steps being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) A daily special train between Patna-Baidyanathdham and Chhapra and Jasidih are proposed to be run. In addition Kiul-Jamalpur passenger is being extended upto Sultanganj.

(c) and (d). Waiting Hall, ventilation, water and cleanliness facilities are already available.

[English]

**Direct Train from Madurai to New Delhi**

1563. SHRI A G S RAM BABU : Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a direct train from Madurai to New Delhi and other cities.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) There is no such proposal at present.

(b) Does not arise.

(c) Due to operational and resource constraints.

**Coconut as Oilseeds**

1564. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the date on which coconut was declared as an oilseed;

(b) whether the benefits/privileges available for other oilseeds have been extended or the coconut cultivation;